

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SEASONS TEXTILES LIMITED

Registered Office: D-29, Defence Colony, (Ground Floor), New Delhi - 110024

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of Mr Inderjeet Singh Wadhwa and Mrs Neelam Wadhwa ("Hereinafter collectively referred to as "Acquirers") and Person Acting in Concert namely Mr Mandeep Singh Wadhwa, Mrs Manjit Kaur Wadhwa, Mr Sumer Singh Wadhwa, M/s N.S Properties Pvt Ltd and Inderjeet Singh Wadhwa (HUF) ("Hereinafter collectively referred to as PACs") pursuant to and in Compliance with Regulation 3(1) of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of Seasons Textiles Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

S. No	Activity	Original Schedule (Days & Dates)	Revised Schedule (Days & Dates)
1.	Date of Public Announcement	Thursday, April 11, 2013	Thursday, April 11, 2013
2.	Date of Publication of Detailed Public Statement	Thursday, April 18, 2013	Thursday, April 18, 2013
3.	Filing of the Draft letter of Offer to SEBI	Monday, April 29, 2013	Monday, April 29, 2013
4.	Last Date for a competitive offer(s)	Tuesday, May 14, 2013	Tuesday, May 14, 2013
5.	Identified Date*	Thursday, May 23, 2013	Monday, June 03, 2013
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Thursday, May 30, 2013	Monday, June 10, 2013
7.	Last Date for revising the Offer Price/ number of shares.	Monday, June 03, 2013	Wednesday, June 12, 2013
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Tuesday, June 04, 2013	Thursday, June 13, 2013
9.	Date of Publication of Offer Opening Public Announcement	Wednesday, June 05, 2013	Friday, June 14, 2013
10.	Date of Commencement of Tendering Period (Offer Opening date)	Thursday, June 06, 2013	Monday, June 17, 2013
11.	Date of Expiry of Tendering Period (Offer Closing date)	Wednesday, June 19, 2013	Friday, June 28, 2013
12.	Last Date of communicating rejection/ acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account	Wednesday, July 03, 2013	Friday, July 12, 2013

The above dates where ever it appeared in the Detailed Public Statement be read accordingly.

The acquirers and PACs accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of Acquirers & PACs



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Date : June 05, 2013